

26

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.10.2017.

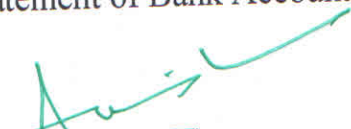
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.79/ BB/ 17	-	For furnishing name of IRP	Rule 6 of IB	Krupa Polymers(India) Pvt Ltd Vs Shashi Distileries Packaging Pvt Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Shahbaaz (SHAHBAAZ)	Advocate for Petitioners	Shahbaaz

ORDER

Counsel for Petitioner is present. He requested time to file copies
of statement of Bank Accounts. List it on 25/10/2017 as a last chance.


Member (T)


Member (J)